

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4105
TO BE ANSWERED ON DECEMBER 19, 2024**

ILLEGAL ENCROACHMENT ON CPWD LAND

NO. 4105. SHRI UJJWAL RAMAN SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that illegal encroachment is being done on the land of CPWD in Government colonies situated in major metropolitan cities;**
- (b) if so, the details of legal action taken by CPWD during the year 2023-24 in this regard;**
- (c) whether the Hon'ble Court has given any order to the CPWD to remove the illegal encroachment;**
- (d) if so, the details of the area of land recovered by the CPWD by removing illegal encroachment in compliance with the Order of the Hon'ble Court; and**
- (e) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a)&(b): Yes. The details of legal action taken by CPWD are as under:

For Kolkata:

• **GPRA Salt Lake: KB Block – 330 sq.m. – Action taken under The Public Premises (Eviction of Unauthorised Occupants) Act, 1971. Requested local Police several times for removal of unauthorised encroachment. Action yet to be taken by local Police.**

• **GPRA Press, Santragachi – 6000 sq.m. – Land was handed over to CPWD on 28.02.2019 by Gol Press, Santraganchi, Howrah, as is where basis. CPWD has written several letters to local police station to get the land free from illegal occupation. Action yet to be taken by local Police.**

For Mumbai:

- **Encroachment at Hyderabad Estate premises in Mumbai by Slum dwellers (Ashanagar).**
- **There was encroachment in land at Malwani, Malad when it was transferred to CPWD by the salt department.**
- **Letters were written to Brihanmumbai Municipal Corporation (BMC) to remove the encroachments.**
- **Encroacher went to Bombay City Civil Court against the eviction order of Estate Officer and action is under progress as per court decision.**

For Delhi:

- **There was illegal encroachment on Land and Development Office (L&DO) land, which is being redeveloped by CPWD, in the old Government Colony located in Srinivaspuri. To address these encroachments, Court cases have been pursued against the encroachers.**
- **Aliganj, Jor Bagh – Out of total 11,942 Acre Land, 2.61 acre is encroached upon (Action taken – The action for removal of encroachment was taken on 03.01.2023 and 04.01.2023 after taking Police help. However, subsequently a Notice from National Commission for Scheduled Caste was received and encroachers approached the Hon'ble High Court of Delhi and filed Petition No. WP(C) No. 1119/2023. Hence the matter is subjudice)**
- **The JJ Cluster known as Dairy No. 95, C-31 Block Kali Bari Marg, New Delhi under illegal encroachment. (Action taken – This case is under consideration in Delhi Urban Shelter Improvement Board (DUSIB))**
- **Sector-12, R. K. Puram, Service Center No. 324 under illegal encroachment. (Action taken – Notice has been issued to the concerned allottees of Service Centre – 324, Sector-12, R. K. Puram, New Delhi)**

For Indore:

- **3 Nos. cases have been under consideration in various Hon'ble Courts.**

For Patna:

- **8 Nos. Type-I quarters are unauthorisedly encroached upon, since 2017 i.e. before taking over of this assets from DGS&D by CPWD, Jamshedpur. Apart from unauthorized occupation of the quarters, various building/ temporary structures are also erected by unauthorized persons before taking over these assets from DGS&D by CPWD.**
- **Eviction Notice was issued to the unauthorized occupants by CPWD in the year 2022. Since, none of the occupants vacated the premises, the Sub-Divisional Officer, Dhalbhum, East Singhbhum, Jharkhand was requested to depute a Magistrate for eviction of unauthorized occupants.**

(c) to (e): Yes, Hon'ble District Court of Saket, New Delhi vacated the Stay Order on removal of encroachment in Srinivaspuri, New Delhi under Order dated 28.03.2023. Accordingly, encroachments over approx. 4697 sq.m. area near the boundary wall of Old Srinivaspuri colony has been removed by CPWD.
